COURT-I

IN THE APPELLATE TRIBUNAL FOR ELECTRICITY

(Appellate Jurisdiction)

<u>IA NO. 731 OF 2017</u> <u>IN</u> APPEAL NO. 278 OF 2017

Dated: 10th October, 2017

Present: Hon'ble Mrs. Justice Ranjana P. Desai, Chairperson

Hon'ble Mr. I.J. Kapoor, Technical Member

In the matter of:

Rattan India Power Ltd. Appellant(s)

Vs.

Maharashtra Electricity Regulatory Commission & Ors. Respondent(s)

Counsel for the Applicant : -

Counsel for the Appellant(s) : Mr. Janmali Manikala

Counsel for the Respondent(s) : Mr. Buddy A. Ranganadhan for R-1

Ms. Anurshree Bardan

Mr. Arvind Kumar Dubey for R-3

<u>ORDER</u>

None for the applicant. List this application along with the main appeal on <u>30.10.2017.</u>

(I. J. Kapoor)
Technical Member

(Justice Ranjana P. Desai) Chairperson